

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 20th January, 2017.

No.LJ(B).21/2014/9 – For the purpose of the “Rules for the Administration of Justice and Police in the Garo Hills”, the Governor of Meghalaya is please to appoint Shri Daplin D. Sangma, MCS, Extra Assistant Commissioner as Assistant to the Deputy Commissioner, North Garo Hills District, Resubelpara and further, under rules 16 of the Rules and the Order aforesaid invest him with the powers of the Judicial Magistrates 1st Class as per spirit of the Code of Criminal procedure, 1973 (Central Act No.2 of 1974) within North Garo Hills District with immediate effect and till he holds the said post.



(**E.M. Donn**)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo.No.LJ (B).21/2014/9-A,

Dated Shillong, the 20th January, 2017.

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, North Garo Hills District, Resubelpara. This has a reference to his letter No.NGHD/Judl/10/2014/2034 dt.18.01.2017.
3. The Personnel & A.R. (A) Department.
4. Shri Daplin D. Sangma, MCS., Extra Assistant Commissioner, North Garo Hills District, Resubelpara.
- ✓ 5. The Data Entry Operator, Law (A) Department for uploading the notification the Law Department website.
6. Guard File.
7. Office copy.

By order etc...,



Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

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